

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4619
ANSWERED ON:18.12.2002
LAW TO AVOID TRAFFIC JAMS ON NATIONAL HIGHWAY
KISHAN LAL DILER

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government propose to enact a law to avoid daily traffic jams on national highways by imposing a ban on marriage procession, public programmes and other factors contributing to it;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJOR GENERAL (RETD KHANDURI)]

(a) to (b) Yes, Sir. The Government is proposing to enact a legislation titled ``Control of National Highways (Land and Traffic)`` with the objective of providing powers to the competent authority in the highway department for prevention of unauthorized occupation of highway land and their removal, control of access points to the National Highways, regulation of traffic and control of use of road land for public utility etc.

The Bill in this regard has already been introduced in the current Winter Session of Lok Sabha.

(c) Does not arise.